

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3387.
TO BE ANSWERED ON FRIDAY, THE 1ST APRIL, 2022.**

**CREATION OF EXTERNAL INFRASTRUCTURE FOR NIMZ IN
KALINGANAGAR, JAJPUR**

3387. SHRI MUZIBULLA KHAN:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the necessary steps taken by the Central Government till date, through its respective Ministries, for creation of external infrastructure, as approved by Department for Promotion of Industry and Internal Trade (DPIIT) in its final approval, in National Investment and Manufacturing Zones (NIMZ), Kalinganagar, Jajpur district; and
- (b) the steps taken by the Central Government on the other NIMZ's approved in different States?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a):** Government has granted final approval to National Investment and Manufacturing Zone (NIMZ) in Kalinganagar, Jajpur district, Odisha under the National Manufacturing Policy (NMP). In the seventh meeting of High Level Committee under NMP, the Government of Odisha was advised to approach concerned line Ministries for Infrastructure requirements of NIMZ and understand the procedure that needs to be followed by the State Government to get necessary support from the Central Government through various schemes. Further, Ministry of Railways and Government of Odisha have informed that the following steps have been taken for creation of external infrastructure:
- Broad gauge railway line of 104.24 km between Angul and Sukinda is under construction to provide a direct link between iron-ore rich areas of Joda and Barbil to steel and sponge iron industries under Ministry of Railways;
 - Upgradation from two lane carriageway to six-lane carriageway of National Highway-200 between Chandikhole to Kalinganagar National Investment and Manufacturing Zone(KNIMZ);
 - Upgradation from four-lane carriageway to six-lane carriageway of NH-5A between Chandikhole to Paradip Port under National Highways Authority of India, Ministry of Road, Transport & Highways;
 - The stretch from Talcher-Duburi-Chandikhole (132.36 Km.) of NH 200/23 (New NH 53), which is divided into three stretches i.e. from Talcher to Kamkhyanagar bypass, Kamkhyanagar bypass to Duburi and Duburi to Chandikhole, is under improvement from two-lane to four lane standard;

- Inland Waterways Authority of India has planned to develop an Inland Water Transport (IWT) terminal in the south of KNIMZ near Pankapal village.
- (b):** Government has also granted final approval to three other NIMZs viz., Prakasam district, Andhra Pradesh; Sangareddy district (erstwhile Medak district), Telangana and Hyderabad Pharma City NIMZ, Rangareddy district, Telangana. In the seventh meeting of High Level Committee under NMP, the Government of Andhra Pradesh and Telangana were advised to approach concerned line Ministries for Infrastructure requirements of their respective NIMZs and understand the procedure that needs to be followed by the State Government to get necessary support from the Central Government through various schemes.
